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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1489/93.

Date of Order: 16-12-93.

Between:

P.Kali Satya Raju.

Applicant.

and

1. The Joint Collector and Addl. District Magistrate, East Godavari Dist. at Kakinada.
2. The Collector and the District Magistrate, East Godavari Dist. at Kakinada.
3. The Chief Commissioner of Income tax, A.P. Ayakar Bhavan, Basheerbagh, Hyd.
4. The Commissioner of Income Tax, Lakshmipuram, Guntur, Guntur Dist.
5. Govt. of A.P. rep. by its Secretary, Social Welfare (J) Department, Secretariat Buildings, Hyderabad.

Respondents.

For the Applicant: Mr. G.V.R.S. Vara Prasad, Advocate

For the Respondents: Mr. N.R. Devraj, Sr. CGSC. CAT. Hyd.

Mr. D. Panduranga Reddy, Spl. Counsel for A.P. Govt. for R-5.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

AND

THE HON'BLE MR. R. RAGARAJAN : MEMBER (ADMT)

The Tribunal made the following Order:-

Notice before admission. Post on 31-1-94. For reply in the meanwhile.

Until further orders in this O.A., final order in the proceedings on the basis of charge memo dt. 19.10.93 should not be passed.

CERTIFIED TO BE TRUE COPY

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Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad

16/12/93 Deputy Registrar (J)

To

1. The Joint Collector and Addl. District Magistrate, East Godavari Dist. at Kakinada.
2. The Collector and the District Magistrate, E.G. Dist. at Kakinada.
3. The Chief Commissioner of Income Tax, A.P. Ayakar Bhavan, Basheerbagh, Hyd.
4. The Commissioner of Income Tax, Lakshmipuram, Guntur, Guntur Dist.
5. The Secretary, Govt. of A.P. Social Welfare (H) Dept. Secretariat Buildings, Hyderabad.
6. One copy to Mr. G.V.R.S. Vara Prasad, Advocate, 113/3RT, Bijayanagar colony, Hyd.
7. One copy to Mr. N.R. Devraj, Sr. CGSC. CAT. Hyd.
8. One copy to Mr. D. Panduranga Reddy, Spl. Counsel for A.P. Govt. CAT. Hyd.
9. One spare copy.

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